

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 16 AUG 1993

CONTEMPT PETITION NO.20/93 in

APPLICATION NO(s). 600 of 1991.

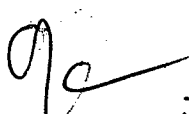
Applicant(s) R.Anbalagan & 25 Ors. v/s. Respondent(s) Director, Aeronautical Development Establishment, B'lore and Others.

To

- | | |
|--|--|
| 1. Sri.R.Anbalagan,
S/o.K.Ramalingam,
No.311,12th Cross,
Anandapuram,
Jeevanbhimanagar Post,
Bangalore-93. | 8. Sri.Bettegowda,
S/o.Dyane Gowda,
No.202/31, New-4, 4th Street,
Model House, Basavanagudi,
Bangalore-4. |
| 2. Sri.C.Nagaraju,
No.35, Govindappa Bldg.,
3rd Floor, Choludpalya,
Near Ganesha Temple,
Magadi Road, B'lore-23. | 9. Sri.A.V.Srinivasarao,
S/o.A.Venkatarao,
No.6, 7th Cross, Prasanthanagar,
Bangalore-79. |
| 3. Sri.S.Belachandran,
No.780, 'B' BDA Layout,
Domlur, Bangalore-71. | 10. Sri.P.Shanmugam,
S/o.P.Palyam, No.20,
Ramaswamy Street,
M.R.Palya, J.C. Nagar Post,
Bangalore-6. |
| 4. Sri.P.S.Lourdunathan,
Zion Cottage, Ex-Serviceman
Colony, Doddabanasavadi,
Bangalore-43. | 11. Sri.B.Vittalachary,
S/o.Late Narayanachary,
43(old no.17), 5th Main,
Near.BPIP School,
Malleswaram, Bangalore-3. |
| 5. Sri.D.Thimmegowda,
No.8-5/16, DRDO Complex,
C.V.Ramanagar, B'lore-93. | 12. Sri.M.Arakyaswamy,
S/o.Late Modalemuthu,
No.8-5/4, DRDO Complex,
C.R.Ramanger, Bangalore-93. |
| 6. Sri.Yogeswara,
DRDO Complex, No.C-7/16,
C.V.Ramanagar, B'lore-93. | 13. Sri.K.Chendramohen,
S/o.Krishneswamy V.
No.26, Alpine Home,
Laeviev, T.Dasarahally,
Bangalore-57. |
| 7. Sri.A.Ramakrishna,
VISL, Simulation Aeronautical
Development Establishment,
Bangalore. | 14. Sri.J.Hendry, S/o.
Jeevarabhinam, No.155,
Mothappa palyam, Indiranagar,
Bangalore-38. |

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 28-07-93. (YContinued to page no.2/-)


DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 16 AUG 1993

CONTEMPT PETITION NO.20/93 in

APPLICATION NO(s).

600 of 1991.

Applicant(s) R.Anbalagan & 25 Ors. v/s. Respondent(s) Director, Aeronautical Dev.Establishment, B'lore & Ors.

- To
- | | |
|---|---|
| 15. Sri.E.C.Vesanthaiah,
S/o.E.N.Christy,
No.821, II Cross,
K.N.Extension,
Yeshwanthapura,
Bangalore-22. | 22. Sri.S.Sivannarayana,
S/o.Peddasomanne,
697,T.Govindappa Lan,e
Kodihelly, HAL II Stage,
Bangalore-8. |
| 16. Sri.Chikkanenjaiah,
S/o.Madaiah,
No.37/1, 1st Cross,
Najobha Agrahera,
Chamarajpet, B'lore-18. | 23. Sri.B.Langappa,
S/o.Bangaloreiah,
C/o.Annayappa, 55/3,
Magadi Main Road,
Bangalore-79. |
| 17. Sri.S.Neelamegan,
S/o.P.Sampangi,
76-F, John Bull Street,
Viveknagar Post,
Bangalore-47. | 24. Sri.T.D.Sathiyakumar,
S/o.Doreiswamy,
Precision Mechanic, A.D.E.,
Bangalore-93. |
| 18. Sri.R.Amalanathan,
S/o;Anthony Dass,
198, 7th Cross,
Pillannagarden
Frazer Town, B'lore-5. | 25. Sri.M.Anthony Joseph,
S/o.Maria Dass(late),
5, New Pension Lane,
Mysore Rd, Bangalore-18. |
| 19. Sri.R.Yesuprasad,
S/o.Rajarathnam(late),
83/2, Pillanna Block,
Srirampura, B'lore-21. | 26. Sri.G.Pandurengan,
S/o.A.Guruswamy, No.14/9,
Vellariamman Temple Street,
Viveknagar Post, B'lore-47. |
| 20. Sri.P.Prasad,
S/o.Papanna,
49, Goraguntepalya,
Bangalore-22. | 27. Dr.M.S.Nagaraja,
Advocate, No.11, IIFloor,
I Cross, Sujatha Complex,
Gandhinagar, Bangalore-9. |
| 21. Sri.B.Sivaiah,
S/o.B.Ramaiah, No.7/1,
11-A-Main, 4th-T-Block,
Jayanagar, Bangalore-11. | 28. Dr.K.G.Narayanan, Director,
A.D.E., C.V.Ramanagar, B'lore-9 |
| | 29. Dr.Abdul Kalam, Director Gener
Scientific Adviser, M/o.Defenc
New Delhi. |

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 28-07-93.


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

ORDER SHEET

Contempt (Civ) Petn
Application No. 20 of 1993
in M: 600/91

Applicant

R. Anbalagan & ors

Advocate for Applicant

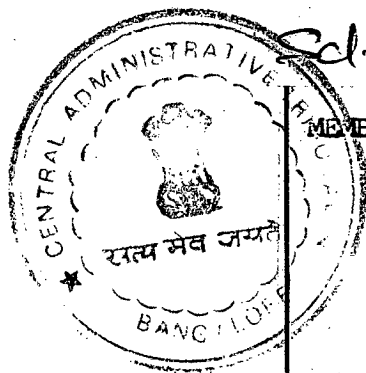
Dr. MS. Nagaraja

Respondent

Dr. KG. Narayanan, Director, ADE,
B'lore & anr

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<u>PKS[VC]/VR[MA]</u> July 28th, 1993 We think that the applicant should wait for three more months before taking action for alleged disobedience of the direction of this Tribunal. We dismiss this petition with a direction to the applicant to come back if need be after 3 months. In the meanwhile administration will comply with the directions of this Tribunal passed while disposing off O.A.No.600/91.



MEMBER [A]

VICE-CHAIRMAN

TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

16/8/93

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Miscellaneous Application No.428/93

Dated: **4 NOV 1993**

APPLICATION NO(s) 600 of 1991.

APPLICANTS: R. Anbalagan and
25 Others. g/s.

RESPONDENTS: Director, ADE, Bangalore
and Others.

TO.

1. Dr. M. S. Nagaraja,
Advocate, No. 11,
First Cross,
Second Floor,
Sujatha Complex,
Gandhinagar,
Bangalore-9.
2. The Director,
Aeronautical Development Establishment,
C. V. Ramanagar Post, Bangalore-93.
3. Sri. M. S. Padmarejaiah, CGSC,
High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 01-11-1993.

gm*

Issued
\$
on

for
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

4/11/93

Date

Office Notes

Orders of Tribunal

PKS VC/VRMA

1-11-1993

Orders on MA No. 428/93

Gort already had three months time to comply with the orders of the Tribunal passed in April 1993. However the direct extension of time by six months to comply with the directions of the Tribunal. No further extension will be allowed.

Sd-
MASd-
v.c.

TRUE COPY

M. Anur
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

4/11/93